

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE  
LOK SABHA  
UNSTARRED QUESTION NO. 2238**

TO BE ANSWERED ON Monday, August 5, 2024/ 14 Shravana, 1946 (Saka)

**Release of Funds to Upper Bhadra Project**

2238. Shri Govind Makthappa Karjol:

Will the Minister of Finance be pleased to state:

- (a) whether the Government has received any proposal to release funds for implementation of the Upper Bhadra Project in Chitradurga, Karnataka;
- (b) if so, the details thereof;
- (c) whether the Government has held any meetings/consultations with the State Government of Karnataka in this regard; and
- (d) if so, the details thereof; and
- (e) the details of the other steps taken by the Government to implement Upper Bhadra Project at earliest?

**ANSWER**

**THE MINISTER OF STATE FOR MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a) to (e) Government of Karnataka had requested Government of India for inclusion of the project under Accelerated Irrigation Benefits Programme (AIBP) - Pradhan Mantri Krishi Sinchai Yojana (PMKSY). Government of India had meetings with the State Government for the techno-economic appraisal of the Upper Bhadra Project by Advisory Committee of Ministry of Jal Shakti in December 2020, during Investment Clearance Committee meeting of Ministry of Jal Shakti in March 2021 and during the Public Investment Board (PIB) meeting in October 2022.

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